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Title: Passing of the Company Secretaries (Amendment) Bill, 2011 as passed by Rajya Sabha.

MR. CHAIRMAN: Now the House will take Item No.21, Company Secretaries (Amendment) Bill.

THE MINISTER OF CORPORATE AFFAIRS (SHRI M. VEERAPPA MOILY):

I beg to move:

"That the Bill further to amend the Company Secretaries Act, 1980, as passed by Rajya Sabha, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill further to amend the Company Secretaries Act, 1980, as passed by Rajya Sabha, be taken into consideration."

*The motion was adopted.*

MR. CHAIRMAN: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill*

*Clause 1, the Enacting Formula, and the Long Title were added to the Bill.*

DR. M. VEERAPPA MOILY: I beg to move:

"That the Bill be passed."

SHRI HARIN PATHAK (AHMEDABAD EAST): Sir, I want to speak.

MR. CHAIRMAN: That stage is over.

*...(Interruptions)*

MR. CHAIRMAN: The question is:

"That the Bill be passed."

*The motion was adopted.*

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...(Interruptions)

SHRI HARIN PATHAK (AHMEDABAD EAST): Sir, it was announced by the Chair that three Bills at Item Nos. 19, 20 and 21 would be taken together. ...( Interruptions) My name was called and I was on my legs. How can the Bill be passed without discussion? ...(Interruptions) I am ready here to speak on the Bill. ...( Interruptions)

MR. CHAIRMAN: Item No. 24. Kunwar Rewati Raman Singh.

...(Interruptions)

**श्री रेवती रमण सिंह (इलाहाबाद):** इससे पहले कि मैं चर्चा शुरू करूं, हमारे दल के नेता मुलायम सिंह जी कुछ कहना चाहते हैं, कृपया पहले उसे सुन लें।

**सभापति महोदय:** ठीक है, मुलायम सिंह जी आप संक्षेप में अपनी बात कहें।

**श्री लालू प्रसाद (सारण):** गीता का अपमान हुआ है...(व्यवधान)

**सभापति महोदय:** सिर्फ मुलायम सिंह जी की बात ही रिकार्ड पर जाएगी।

...(व्यवधान)\*

**सभापति महोदय:** मुलायम सिंह जी, आप अपनी बात कहें।

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